

(17) (18)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P. NO. 133/94
in
O.A. NO. 916/93

New Delhi this the 25th day of October, 1994

THE HON'BLE SHRI JUSTICE S. C. MATHUR, CHAIRMAN
THE HON'BLE SHRI P. T. THIRUVENGADAM, MEMBER (A)

R. K. Sharma S/O S. P. Sharma,
R/O E-61, South Anarkali,
Chander Bhawan, Delhi-53.

... Applicant

By Advocate Shri S. K. Gupta

Versus

1. Shri N. Vithal, Secretary,
Department of Telecommunications,
Sanchar Bhawan, New Delhi.

2. Shri H. S. Sodhi,
General Manager,
Telecom, Ludhiana.

3. Shri L. C. Aggarwal,
Chief General Manager,
Mahanagar Telephone Nigam Ltd.,
Khurshidlal Bhawan,
New Delhi.

... Respondents

By Advocate Shri V. K. Rao

O R D E R (C.R.A.L)

Shri Justice S. C. Mathur -

Learned counsel for the applicant states that the judgment of the Tribunal has since been complied with. This application is accordingly rejected as infructuous. Notice issued is discharged.

P. T. T.

Signature

/as/

(P. T. Thiruvengadam)
Member (A)

(S. C. Mathur)
Chairman